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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2016  
CA No. 218/2017

CORAM:







Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mr. Pratik Vira & Ors.  
V/s.  
M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepakar Livingston	Advocate for Noticee 3 & 4	
2.	Adv. Vishal Hegde	Adv. for Notice no. 1 & 2	
3.	Adv. Nidhi Chheda i/b Subir Kumar	Advocate for Respondent Nos. 14 & 15	
4.	Adv. Nandini Chitthal a/o Tanu Jainwal i/b. Mahesh H.	Adv. for Petitioners/ Applicant	
5.	Adv. Aditya Sukla a/w Adv. Bhavik Dalan	Adv. for ILICI Resp. No. 16	
6.	Adv. Samir Malik a/w Adv. Shivangi Vaid	R-1 to R-3	

Contd.....2

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**ORDER**

**MA No. 218/2017 IN CP 86/241-244/NCLT/MB/MAH/2016**

At request of the Applicant's Counsel, list this matter on 21.07.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)